IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

Original Application No.020/00963/2015 Date of Order: 06.09.2019

Between:

Syed Rahmatullah, S/o Syed Sayyed, aged 45 years, Occ: Loco Pilot (Goods), O/o The Chief Crew Controller, Nandalur Depot, South Central Railway, R/o H.No.100/17-2-9, Professors Colony, Behind Saibaba Temple, Near Railway Station, Kadapa -516 004.

... Applicant.

And

- 1. Union of India represented by The General Manager, South Central Railway, Rail Nilayam, Secunderabad.
- 2. The Senior Divisional Personnel Officer, South Central Railway, Guntakal division, Guntakal.
- 3. The Senior Divisional Financial Manager,
 South Central Railway, Guntakal Division,
 Guntakal.

... Respondents.

Counsel for the Applicant ... Mr.K.R.K.V.Prasad, Advocate Counsel for the Respondents ... Mr.N.Srinatha Rao, S.C.for Rly.

CORAM:

Hon'ble Mrs.Naini Jayaseelan

.. Member (Admn.)

ORAL ORDER

{As per Hon'ble Mrs.Naini Jayaseelan, Member (Admn.)}

Mr.K.R.K.V.Prasad, learned counsel for the applicant and Mr.N.Srinitha Rao, learned counsel for the respondents present.

2. Counsel for the applicant seeks permission to withdraw the OA based on the letter given by the applicant. The OA is dismissed as withdrawn. No order as to costs.

(NAINI JAYASEELAN)
MEMBER(ADMN.)

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